



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2013-14/617

RPCD.CO.LBS.No.13027/02.01.001/2013-14

May 28, 2014

The Chairman & Managing Director
All SLBC Convenor banks

Dear Sir/Madam,

Formation of new State of Telangana – Assignment of SLBC Convenorship

As per The Gazette of India Notification No. 6 of 2014 dated March 1, 2014, the 29th State of the country viz. Telangana has been formed and the appointed day has been fixed as June 2, 2014.

2. It has been decided to assign the SLBC convenorship of Telangana State to State Bank of Hyderabad. The SLBC responsibility for the State of Andhra Pradesh (after carving out Telangana) has been retained with Andhra Bank.
3. There is no change in the SLBC responsibilities of the other States.

Yours faithfully,

(A. Udgata)
Principal Chief General Manager

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